Title: Introduction of the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2016 (Amendment of section 1, etc.

SHRI DHARAM VIRA GANDHI (PATIALA): I beg to move for leave to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Act, 1985.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Act, 1985."

The motion was adopted.

SHRI DHARAM VIRA GANDHI: Sir, I introduce\*\* the Bill.